

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1143/2001

(2)

New Delhi this the 18th day of May, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. R.D. Chaturvedi,  
S/o late Sh. T.R. Chaturvedi,  
presently posted as Planning  
Supdt., Mechanical(Workshop)  
Directorate, Railway Board,  
Rail Bhawan, New Delhi.

.... Applicant

(through Sh. Praveen Chaturvedi, proxy for Dr. Sumant  
Bhardwaj, Advocate)

Versus

Union of India,  
through Secretary,  
Ministry of Railways  
(Railway Board)  
Rail Bhawan,  
New Delhi.

.... Respondent

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Proxy counsel for applicant seeks permission  
to withdraw the OA as applicant's grievances have been  
redressed. Accordingly, OA-1143/2001 is dismissed as  
withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

S.R. Adige

(S.R. Adige)  
Vice-Chairman(A)

/vv/